



FORM No. - 4

See Rule (12)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

## ORDER SHEET

Original Application No. 578 of 2002

Applicant(s) Raghunath Sahay Respondent(s) U.O.I. and others

Advocate for Applicant(s) Mr. J. N. Mohanty Advocate for Respondent(s) .....

### NOTES OF THE REGISTRY

### ORDERS OF THE TRIBUNAL

I.P.C.R.D. for Rs.50/- filed  
for Registration please.

Memo for listing on 31/7/02

P.D.  
C.O.

1/7/02

For Admonition &  
Decision order—copy  
served.

D  
Dewan

### REGISTER

for 2-7-2002  
By Registrar

1. ORDER DT. 03-07-2002.

Heard Mr. Mohanty, Advocate for the  
Applicant and Mr. D. N. Mishra, Learned Standing  
Counsel for the Railways (on whom a copy of  
this petition has been served). Applicant has  
represented to his authorities/Respondents to  
enhance his wages/pay and it is alleged that  
the said representations, under Annexure-3  
series, are still pending with the Authorities/

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Postal requisites filed.

The copy of order dt. 3.7.02 and a/copy issued to all the despts. by Regd. OA posts.

The same copy of order issued to the counsel for both sides.

*Dolal*  
S.D.

*M*  
8/7/02

Respondents. In the said premises, this OA is disposed of with a direction to the Respondents to consider the grievances of the Applicant as raised in the present OA and in his representations under Annexure-3 series within a period of two months and communicate the consequential orders to the applicant within the time framed.

With the aforesaid observations and directions, this OA is disposed of. No costs.

Send copies of this order to the Respondents alongwith copies of the OA at the cost of applicant. MR. Mohanty, Advocate for the Applicant undertakes to supply/file the postal requisites for service of copies of this order alongwith OAs on the Respondents by 8.7.2002.

On furnishing the postal requisites, free copies of this order be given to learned counsel for both sides.

*Jahan*  
03/07/2002  
Member (Judicial)

RECEIVER